

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1101

ANSWERED ON:15.11.2010

UNSOLICITED CALLS

Lagadapati Shri Rajagopal;Mani Shri Jose K.;Rao Shri Nama Nageswara

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) has recently decided to frame new regulations to control unsolicited calls in the country;
- (b) if so, the details thereof alongwith the steps taken/being taken by the Government in this regard; and
- (c) the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (c) Yes, Madam. TRAI, is currently reviewing the framework for controlling Unsolicited Commercial Communications (UCC). TRAI initiated the process for review of the UCC regulations through issue of a Consultation Paper on `Review of Telecom Unsolicited Commercial Communications Regulations` on 11th may, 2010 soliciting comments of various stakeholders. Open House Discussions were held, besides, meetings with some Telemarketers, Service Providers and Service Providers Associations. TRAI is currently examining various measures for revising and strengthening the framework and the new Regulations and likely to be issued soon.